

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.02.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/CP/CA No : CP/825/2020  
NAME OF PETITIONER : S Diraviam (Liquidator)  
M/s Plantec GB Engineering Pvt Ltd  
NAME OF RESPONDENT :  
SECTION : Sec 59 Of IBC 2016 R/w IBBI

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**ORDER**

Ld. Counsel for the Petitioner/Liquidator is present through video conferencing mode.

Ld. Counsel for the Petitioner or the Liquidator is directed to file a Memo in relation to the compliance made taking into consideration the Provisions of Section 59 as well as the Regulations framed by IBBI in respect of the voluntary liquidation, clearly specifying the Section or Regulation number as well as annexure and page number in relation to the compliance for ease of the reference of this Tribunal.

Let the same be done within a period of two weeks from today.

Post the matter on **16.03.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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